

OFFICE OF THE DISTRICT & SESSIONS JUDGE (SE) SAKET COURTS, NEW DELHI.

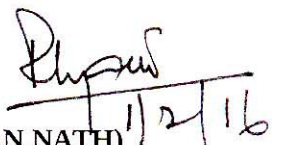
ORDER NO. 145 DATED 11/2/16

In pursuance of Delhi High Court Order no. 04/DHC/GAZ./G-1/VI.E.2(A)/2016 dated 25.01.2016, the cases (as per list attached) mentioned in column no. 3 pending in the Court mentioned in the column no. 2 are hereby withdrawn and assigned to the court mentioned in the column no. 4 for disposal in accordance with the law:

(1)	(2)	(3)	(4)
SI. No.	Name of the transferor court	Cases as per list attached	Name of the Transferee Court
1.	Ms. Sunena Sharma, ADJ-03	SI. No. 101 to 120, 440 to 460, 619, 621, 625, 630, 632, 637, 640, 660 to 663, 701 to 715, 819, 820, 851 to 860, 916 to 920, 971 to 976 (90 cases).	Ms. Neelofer Abida Perveen, ADJ-04,
		SI. No. 131 to 150, 461 to 480, 644 to 650, 665 to 668, 716 to 730, 830, 831, 871 to 880, 931 to 935, 981 to 987 (90 cases).	Sh. Anil Antil, ADJ-05
2.	Sh. Balwant Rai Bansal, ADJ-02	SI. No. 70 to 89, 332 to 352, 581 to 587, 635 to 638, 681 to 695, 893, 894, 961 to 970, 1031 to 1035, 1125 to to 1130 (90 cases).	Ms. Neelofer Abida Perveen, ADJ-04,
		SI. No. 131 to 150, 371 to 391, 604 to 610, 650 to 653, 701 to 715, 896, 897, 991 to 1000, 1045 to 1049, 1109 to 1114 (90 cases).	Sh. Anil Antil, ADJ-05
3.	Sh. Lalit Kumar, ADJ-01	SI. No. 59 to 73, 79 to 83, 177 to 184, 353 to 373, 627 to 633, 654 to 668, 830, 831, 863 to 877, 965, 966 (90 cases).	Ms. Neelofer Abida Perveen, ADJ-04,
		SI. No. 91 to 100, 108 to 117, 193 to 200, 381 to 399, 406, 407, 613 to 619, 649 to 683, 834, 835, 886 to 900, 969, 970 (90 cases).	Sh. Anil Antil, ADJ-05

Note:-

1. If any connected case has been left in the column no. 3, same be also transferred to the transferee court.
2. The case in which Judgement/Order on sentence have already been passed and the same is fixed for misc. purpose or any other purpose will not be transferred.
3. Presiding Officers shall ensure that the cause list of the transferred cases are affixed on the notice board outside the transferee and transferor courts as also reflected in the Cause List sent on the website, on daily basis so as to avoid inconvenience to the litigants and lawyers.

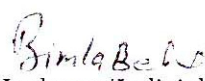

(R. KIRAN NATH)
District & Sessions Judge (SE)
Saket Courts, New Delhi.

No. Judl./Cases Transfer/F.53/SE/Saket/2016/1719-1728

New Delhi, Dated 01/02/16

Copy forwarded for information and necessary action:

1. The Concerned Judicial Officer of South-East District, Saket Courts Complex, New Delhi
2. PS to District & Sessions Judge, South-East District, Saket Courts Complex, New Delhi
3. The Incharge/PRO, Facilitation Centre, Saket Courts, New Delhi
4. The Secretary, Bar Association Saket Courts Complex, New Delhi
5. The Website Committee (English/Hindi) to notify the order on website of Saket Courts immediately.


Branch Incharge/Judicial Branch (SE)
Saket Courts Complex, New Delhi